राजस्थान / To.
1. महानिदेशक, नारकोटिक्स बुद्धि-सेवा, डीएसएसए, निर्माण मंत्रालय, वेस्ट ब्लॉक मंत्रालय, मंत्रालय, कोमर्स विभाग, नई दिल्ली - 110066/ New Delhi - 110066

2. महानिदेशक, माल तथा सेवा आयुक्त, एसियाटिक तथा सेवा निदेशालय, वेस्ट ब्लॉक VIII, विंग नं. VI, दूसरी मंजिल, आर और पुराण, नई दिल्ली - 110066

3. अधिकारी, विधि निदेशालय, एसियाटिक तथा सेवा निदेशालय, वेस्ट ब्लॉक VIII, विंग नं. VI, 2<sup>ND</sup> फ्लोर, R.K. Puram, नई दिल्ली - 110066

4. आयुक्त, विधि निदेशालय, एसियाटिक तथा सेवा निदेशालय, राजेन्द्र पुराण, 210- दीनदयाल उपाध्याय मार्ग, नई दिल्ली - 110002

5. प्रिंसिपल आयुक्त/ आयुक्त सभी, सीमा शुल्क, सीमा उत्पाद शुल्क (प्रवेशित), कैड्री उपाद शुल्क, सेवा कर / Customs, Custom (Prev), Central Excise, Service Tax.
Sub: Legal verification of AEO applicants under AEO program regarding.

Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F.No. 1380/65/2016 dated 11.01.2017 of PM AEO DGM on the above subject matter (available on the CBEC website under Departmental Officers Tab).

The following Importers/Exporters have applied for AEO- LO status.

1. M/s. Gateway Distiriparks Ltd. Sector-6, Dronagiri, Taluka-Uran, Dist. Raigad, Navi Mumbai-400 707, Maharashtra, India
2. M/s. Jeena & Co. Jeena House, Plot No. 170, Om Nagar, Off Pipeline Road, Andheri (East), Mumbai-400 099, India
4. M/s. BDP UGL Global Logistics(India) Pvt. Ltd. Unit No. 2, 4th Floor, A Wing, Times Square, Andheri-Kurla Road, Andheri (East), Mumbai 400059.
9. GGI Clearing & Forwarding Pvt. Ltd 18 & 19, Koteswar Place CHSL, Jiva Mahale Road, Andheri (East), Mumbai - 400 069.
10. M/s Velji Dosabhai & Sons Pvt. Ltd Godrej Coliseum, 5th Floor, Off Eastern Express Highway, Behind Everead Nagar, Sion (E), Mumbai - 400 022.
11. M/s Babaji Shrivast Clearing & Carriers Pvt. Ltd Plot 2, Behind Excom House, Saki Vihar Road, Saki Naka, Andheri (E), Mumbai 400 072.
15. M/s. Associated Global Logistics Pvt. Ltd. 1402, Vikas Centre, Dr. C. G. Road, Opp Golf Course, Chembur, Mumbai - 400 074.
17. M/s. Dachser India Pvt. Ltd. AFL House, Lok Bharati Complex, Marol Maroshi Road, Andheri (E), Mumbai-400 059.

M/s. U.M. Khona and Company 1011, Universal Majestic, Behind RBK International Academy, Off Ghatkopar- Mankhurd Link Road, Chembur (W), Mumbai - 400 088.

M/s Om Freight Forwarders Pvt. Ltd 509, Corporate Centre, Nirmal Life Style, L.B.S. Marg, Mulund (W), Mumbai - 400 080.


M/s. B.V. Chimni & Co. (India) Pvt. Ltd. Bharat Diamond Bourse, Office No. JE - 10, Customs Area, Ground Floor, 'T' Tower, BDB G-Block, Bandra Kurla Complex, Mumbai - 400 051.


It is requested that details as mentioned below against these entities may be sent to this office on this office e-mail id, dgiccewrumumbai@yahoo.in within 21 days from date of issue / upload of this letter on CBEC website.
i. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (i) & (ii) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016.

In case no comments are received within 21 days, it will be presumed that you have no objection in granting ‘AEO’ status to the above applicants.

Yours faithfully,

(R.K. SINGH)
JOINT DIRECTOR
AEO, WRU

Copyto
1) The AEO Programme Manager, Directorate General of Performance Management, Customs & Central Excise, ‘D’ Block, I.P. Bhawan, I.P. Estate, New Delhi - 110002
2) The J. S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.